

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:17
ANSWERED ON:24.11.2014
PRIVATE AIRLINES PILOTS
Sundaram Shri P.R.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether a number of private airlines pilots have quit their jobs without serving the mandatory six-month notice period;
- (b) if so, the details thereof, airline-wise along with the reasons therefor;
- (c) whether the Directorate General of Civil Aviation has taken any action against these pilots; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr. Mahesh Sharma)

(a) & (b): Yes, Madam. As per the information received from Airlines, the details are as follows::

Airline Number of Pilots;;
Indigo 22;
Air India 37;

As per the reply of Indigo Pilots, they resigned due to various reasons such as personal, unsatisfactory career progression, unsafe and unhealthy working environment etc. Whereas, as per the reply of Air India pilots, most of them resigned due to reduction in their salary/perks.

(c) & (d): Yes , Madam. Show Cause Notice has been served to the above mentioned pilots under the relevant Civil Aviation Requirement (CAR).